## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2417
ANSWERED ON:09.08.2010
EXPANSION OF MGNREGS
Balram Shri P.;Roy Shri Nripendra Nath;Shetkar Shri Suresh Kumar;Yadav Shri Dharmendra

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has decided to include more backward and developed districts of the country under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the State-wise details thereof;
- (c) whether there is a financial crunch for implementing Mahatma Gandhi Employment Scheme to provide at least 150 days works in place of 100 days works; and
- (d) if so, the details thereof?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) & (b): Mahatma Gandhi NREGA was launched in 200 identified districts on 2.2.2006. 130 additional districts were covered under the Act during 2007-08 and all the remaining rural areas of the country have been covered under the Act from 1.4.2008.
- (c) & (d): No, Sir. The Act provides a legal guarantee for 100 days of wage employment on demand to every rural household in a year for doing unskilled manual work. Central Government is committed to provide funds for meeting the entire expenditure towards payment of wages to the unskilled workers. As per reports received from the State Governments, national average for number of days of employment availed under the Act per household has been 43 days during 2006-07, 42 days during 2007-08, 48 days during 2008-09 and 54 days during 2009-10.